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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati

To
Shri Abu Saleh Badrudduza Laskar
District & Sessions Judge
Charaideo

Dated Guwahati, the _____ July, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. letter No. DJCHA/2022/714 dated 20.06.2022

Sir

With reference to the above, I am directed to inform you that you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to your home town Silchar on 10.07.2022 by the shortest possible route, as per existing Rules, and you are also allowed to submit separate leave/station leave permission for availing HTC benefit.

Thanking you.

Yours faithfully

self

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/4852-4854 /A. dated 04/7/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.


JT. REGISTRAR (VIGILANCE)

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